

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 6 (ND)/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE COMPANY: Mr. Brijesh Uppal Vs. M/s Tryambakam Logistic Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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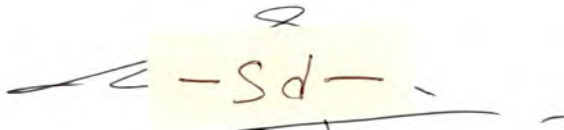
	For the Petitioner (s) :	None		
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	For the Respondents (s):	None		
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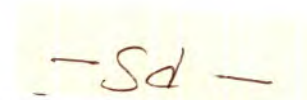
ORDER

Request for an adjournment is being made on behalf of the Respondent on grounds that the arguing counsel is not well.

To come up on 8th November, 2017 for arguments.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)